

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6730
ANSWERED ON:07.05.2015
TRANSFER OF RURAL DEVELOPMENT SCHEMES
Pandey Dr. Mahendra Nath

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether some of the rural development schemes have been transferred to the States;
- (b) if so, the details thereof along with the reasons therefor, scheme-wise; and
- (c) whether the State Governments have been given rights to take decision with regard to implementation and priority of these schemes; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) : No, Madam. The schemes implemented by Department of Rural Development have not been transferred to states.

(b) : Does not arise.

(c) & (d): The Department of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihoods Mission (NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Indira Awaas Yojana (IAY) and National Social Assistance Programme (NSAP) in rural areas of the country, through State Governments and UT Administrations. The objective of these programmes is to bring about overall improvement in the quality of life in rural areas through employment generation, development of rural infrastructure and provision of other basic amenities.